

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No. 146 - IA/850(AHM)2022
In
CP(IB) 112 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

Coburg Print & Pack

.....Applicant

V/s

Todays Writing Instruments Ltd

.....Respondent

Order delivered on: 14/06/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ms. Nitu Chaturvedi, Advocate along with Mr. Aditya
Raval, Advocate and Mr. Acharya, Advocate in
IA/850(AHM)2022

For the Respondent

:

ORDER

Due to paucity of time, as the Hon'ble Member (J) is holding another Bench at 3 p.m., the matter stands adjourned.

List the matter on 07.08.2023.

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**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

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**SHAMMI KHAN
MEMBER (JUDICIAL)**

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